

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO. 459 of 1992

DATE OF JUDGMENT: 24th June 1992

BETWEEN:

Mr. G.P.V.L.Narasimha Rao .. Applicant

AND

The Union Public Service Commission,
represented by its Secretary,
New Delhi-1. .. Respondent

COUNSEL FOR THE APPLICANT: Mr. G.Bikshapathi

COUNSEL FOR THE RESPONDENT: Mr. N.Bhaskar Rao, Addl.CGSC

CORAM:

Hon'ble Shri R.Balasubramanian, Member (Admn.)

Hon'ble Shri C.J.Roy, Member (Judl.)

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

contd....

.. 2 ..

Mr. Chakravarthy appearing for Mr. G.Bikshapathy, learned counsel for the applicant and Mr. Naram Bhaskar Rao, learned Additional Standing Counsel for the Respondents are present and heard.

2. In this case, an interim order was given on 2.6.1992 by which the applicant was permitted to appear for the interview conducted by the Union Public Service Commission. When the case was taken up today, it is informed that the applicant could not attend the interview ~~in pursuance~~ ^{availing} ~~order~~ ^{order} of the interim ~~prayer made by him~~. The main prayer in this application is to permit him to appear for the interview. The applicant having failed to attend the interview and the purpose of filing this OA not having been achieved, the application has become infructuous and it is dismissed as infructuous with no order as to costs.

(Dictated in the open Court).

R. Balasubramanian

(R. BALASUBRAMANIAN)
Member (Admn.)

C.J. Roy
Member (Jud.)

Dated: 24th June, 1992.

To

1. The Secretary,
Union Public Service Commission, New Delhi.
2. One copy to Mr.G.Bikshapathi, Advocate 16-9-749/41, Race Course Road, Old Malakpet, Hyd.
VSN
3. One copy to Mr.N.Bhaskar Rao, Adol. CGSC.CAT.Hyd.
4. One copy to Hon'ble Mr.C.J.Roy, Member(J) CAT.Hyd.
5. One spare copy.

830/69
Deputy Registrar

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH.

THE HON'BLE MR.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(J)

Dated: 24-6-1992

ORDER/JUDGMENT

R.A./C.A./M.A. No.

in

O.A.No. 459/92

T.A.No. (W.P.No.)

Admitted and interim directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

M.A.Ordered/Rejected.

No order as to costs.

pvm.

Central Administrative Tribunal

DESPATCH

17 JUL 1992

HYDERABAD BENCH.